

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi.

O.A.No.1657/93

New Delhi, This the 31st day of January 1994

Hon'ble Shri P.T. THIRUVENGADAM, Member(A)

Shri H.R. Dhamija
S/o Shri Sant Ram
Aged about 49 years
R/o B-2-28, Janakpuri
New Delhi - 110058.

Applicant

By Advocate Shri ML Chawla

Versus

1. Lieut Governor
Government of National Capital
Territory of Delhi
Raj Niwas
Rajniwas Marg, Delhi-110006.
2. The Chief Secretary
Delhi Administration
Govt of National Capital
Territory of Delhi
5, Shan Nath Marg,
Rajpur Road, Delhi - 110006.

...Respondents

By Advocate None

D R A L D R O D E R

Hon'ble Shri P.T. THIRUVENGADAM, Member(A)

The learned counsel for the applicant Shri ML Chawla
seeks permission to withdraw the case. Permission granted
and the OA is disposed of accordingly. No costs.

P. T. Dhamija

(P.T. THIRUVENGADAM
Member(A))

LCP